NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.45/ 2017	-	For hearing	Rule-6 of 18.	Atlas Logistics Pvt. Ltd. Vs Unitex Apparels Pvt. Ltd.

SL. NAME (IN CAPITAL)		SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
ŀ ,	PUNITA SRINIVAS 9844011095	Petitioner	Shower Surveys	

ORDER

Counsel for Petitioner is present. PCS for Respondent is also present. Parties representing the Petitioner Company and Respondent Company are present. Both the Counsels reported the matter is settled and requested time for out of court settlement. List it for 05.01.2018.

Member (T)

Member (J)